## GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

# LOK SABHA UNSTARRED QUESTION No. 1771 TO BE ANSWERED ON 08.12.2021

### DISTRIBUTION OF ELECTRIC VEHICLES UNDER MPLAD SCHEME

### **1771. SHRI BHAGIRATH CHOUDHARY:**

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether only tri-cycle (manual/ battery operated), motor/ battery operated wheelchairs and artificial limbs assistance is provided to physically challenged people with a maximum 10 lakh rupee aid every year under Para 3.28 of MPLAD Guidelines under the Member of Parliament Local Area Development Scheme (MPLADS);
- (b) whether it is also a fact that approval is accorded for distribution of electric four-wheeler scooty to physically challenged people under Member of Legislative Assembly Local Area Development scheme in many States in the country;
- (c) if so, the State-wise details thereof;
- (d) whether the Government intends to accord approval under MPLADS for the distribution of electric four-wheeler scooty on the lines of Member of Legislative Assembly Local Area Development head in future, in view of increasing use of electric vehicles under modernisation and the inferior quality of the motor/ battery operated tricycles being provided under MPLADS at present and the hardships being faced by them while operating the said vehicles on high-terrain; (e)if so, the time by when the said vehicles are likely to be provided; and
- (f) if not, the reasons therefor?

#### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) Under para-3.28 of MPLADS Guidelines as revised vide this Ministry's letter No.C-42/2011-MPLADS(Part-II), dated 6-10-2016, Hon'ble Members of Parliament may recommend upto a maximum of Rs.20 lakhs per year,

with effect from the financial year 2016-17, from their MPLADS fund for giving assistance to the physically challenged. Such assistance will be given only for the purchase of tricycles (manual / battery operated / motorized), motorized/battery operated wheelchair and artificial limbs and aids/devices approved for visually impaired/hearing impaired as per the instructions contained in Ministry of Social Justice and Empowerment, Department of Disability Affair O.M.No.4-2(7)/2014/DD-I, dated 23-7-2014 and 4-2(8)/2014/DD-I, dated 20-10-2014 for differently abled deserving persons.

- (b) & (c) Member of Legislative Assembly Local Area Development (MLALAD) Scheme comes under the domain of respective State Governments. Accordingly, the States have been consulted. As per the information furnished by State / UT Governments of Himachal Pradesh, Uttar Pradesh, Telangana, Puducherry, Haryana, Madhya Pradesh, Gujarat, Odisha, Arunachal Pradesh, Punjab, Maharashtra, Uttrakhand and Delhi, they have no provision for distribution of electric four-wheeler scooty to physically challenged people under Member of Legislative Assembly Local Area Development Scheme. However, it has been informed by Government of Rajasthan that Tricycles (Manual/Battery operated/ motorized), Scooter/ Scooty (with two additional wheels) and other equipment are permissible for specially abled under MLALAD Guidelines of the State.
- (d) No such proposal is under consideration of the Government.
- (e) & (f) In view of the Part (d) above, the question does not arise.

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